

ORISSA HIGH COURT

FILING REPORT AS ON :14/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/35487/2024	KANDOI TRANSPORT LTD., CUTTACK VS NALCO, BBSR	SASWAT KUMAR ACHARYA VS	// ()	
2	D-ARBP/35481/2024	PVR INOX LTD.,MUMBAI VS GRAND BAZAAR DEVELOPERS LLP	ARNAV DASH VS	// ()	
3	D-BLAPL/24613/2024	PRASHANTA BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NISCHINTAKOILI /170 /2024 ()	
4	D-BLAPL/24615/2024	PRABHAKAR BEHERA @ AMI @ KHUKULI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /656 /2024 ()	
5	D-BLAPL/24616/2024	SANU PUJARI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 ()	
6	D-BLAPL/24617/2024	JAYASEN PADHY @ PADHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	PURUSHOTTAMPUR /314 /2022 ()	
7	D-BLAPL/24619/2024	JAYAPRAKAS KARAN @ TUKU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 ()	
8	D-BLAPL/24620/2024	PANDU SODI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 ()	
9	D-BLAPL/24621/2024	JAGABANDHU JANI @ DUDU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /443 /2024 ()	
10	D-BLAPL/24622/2024	LITUA @ BHARAT BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHAULIAGANJA /12 /2016 ()	
11	D-BLAPL/24625/2024	LITUA @ BHARAT BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHAULIAGANJA /29 /2016 ()	

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12	D-BLAPL/24626/2024	GUNU KANHAR VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	BADAGODA P.S. /451 /2024 () //	
13	D-BLAPL/24627/2024	KHAGAPATI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /152 /2020 () //	
14	D-BLAPL/24628/2024	TULU @ TRILOCHAN PRADHAN VS STATE OF ODISHA	AJAY KUMAR NANDY VS	CUTTACK SADAR /328 /2024 () //	
15	D-BLAPL/24634/2024	BAGUNI @ AMULYA KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /159 /2024 () //	
16	D-BLAPL/24636/2024	JHADU MINYANKA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	LAXMIPUR /56 /2015 () //	
17	D-BLAPL/24637/2024	SNEHABAN LIMMA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	BARIPADA TOWN /55 /2024 () //	
18	D-BLAPL/24639/2024	DASARATH KHILA @ DASARATHA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /67 /2022 () //	
19	D-BLAPL/24640/2024	VIJAY BHAN VS UNION OF INDIA	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /6 /2021 () //	
20	D-BLAPL/24643/2024	BINI DAS VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /152 /2024 () //	
21	D-BLAPL/24650/2024	PALASH SINGH RAY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //	
22	D-BLAPL/24652/2024	TAUSIF KHAN @ TASIF SAHA VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /245 /2024 () //	
23	D-BLAPL/24653/2024	KHEMA RAM	JUGALA KISHORE PANDA	/ /0	

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		VS	VS	()	
24	D-BLAPL/24655/2024	STATE OF ODISHA MAHESWAR MALICK	SUSANTA KUMAR LENKA	// //0	
		VS	VS	()	
25	D-BLAPL/24657/2024	STATE OF ODISHA NABINA KUMAR SITHA	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /298 /2024	
		VS	VS	()	
26	D-BLAPL/24665/2024	STATE OF ODISHA NANDA @ KULU DEHURY	AGASTI KANUNGO	// CHOUDWAR /438 /2023	
		VS	VS	()	
27	D-BLAPL/24667/2024	STATE OF ODISHA CHANDAN MALLIK	DEEPAK KU SAHOO	// PATTAMUNDAI /157 /2024	
		VS	VS	()	
28	D-BLAPL/24668/2024	STATE OF ODISHA SONU @ SOMANATH JENA	DEEPAK KU SAHOO	// RAJKANIKA /307 /2024	
		VS	VS	()	
29	D-BLAPL/24670/2024	STATE OF ODISHA KESHAB DAS	DEEPAK KU SAHOO	// MARINE PS AT JAMBO /71 /2024	
		VS	VS	()	
30	D-BLAPL/24675/2024	STATE OF ODISHA AJAYA KUMAR BEHERA	JYOTIRMAYA SAHOO	// DARINGBADI /128 /2024	
		VS	VS	()	
31	D-BLAPL/24676/2024	STATE OF ODISHA HEMALATA MAJHI @ PINKINA	JYOTIRMAYA SAHOO	// BOLAGARH P.S. /102 /2024	
		VS	VS	()	
32	D-BLAPL/24678/2024	STATE OF ODISHA MD.SAHIL	SATYABRATA PANDA	// PADAMPUR /236 /2024	
		VS	VS	()	
33	D-BLAPL/24679/2024	STATE OF ODISHA TANMAYA NAG	SATYABRATA PANDA	// PADAMPUR /236 /2024	
		VS	VS	()	
34	D-BLAPL/24681/2024	STATE OF ODISHA S.K.JUNAID ALLI	ROHIT RANJAN RAY	// KHURDA MODEL /290 /2024	
		VS	VS	()	

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35	D-BLAPL/24682/2024	STATE OF ODISHA SHIV CHARAN SINGH VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /290 /2024 ()	
36	D-BLAPL/24684/2024	STATE OF ODISHA TRILOCHAN BEHERA VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /290 /2024 ()	
37	D-BLAPL/24688/2024	STATE OF ODISHA PRADIP KUMAR JENA VS	REBATI LATA PANDA VS	// BERHAMPUR CYBER CRIME /13 /2024 ()	
38	D-BLAPL/24695/2024	STATE OF ODISHA GILTY KALU@SUBASH MOHANTY VS	SARAT KUMAR RAYAGURU VS	// KUMBHARAPARA /177 /2023 ()	AOR20220001157C202400005
39	D-BLAPL/24698/2024	STATE OF ODISHA DHARMENDRA KADRA VS	KUMAR RUTURAJ SATAPATHY VS	// NANDAPUR /153 /2023 ()	AOD20240000796C202400001
40	D-BLAPL/24702/2024	STATE OF ODISHA BANAMALI DASH VS	DIPANKAR ACHARYA VS	// / /0 ()	
41	D-BLAPL/24704/2024	STATE OF ODISHA GOBINDA GHARMI VS	TUKUNA KUMAR MISHRA VS	// RAIGHAR /105 /2024 ()	
42	D-BLAPL/24705/2024	STATE OF ODISHA KAMAL BHATRA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /114 /2024 ()	
43	D-BLAPL/24708/2024	STATE OF ODISHA SAULAMI JAGA VS	UMESH CHANDRA DORA VS	// PODIA PS /29 /2024 ()	
44	D-BLAPL/24709/2024	STATE OF ODISHA SHAHAJEL @ SAHAJEL PAIK VS	ASHOK KUMAR JENA VS	// / /0 ()	
45	D-BLAPL/24710/2024	STATE OF ODISHA BIDYADHAR DAS @ JHADIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// BHADRAK RURAL /461 /2024 ()	AOR20220001558C202400123

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46	D-BLAPL/24713/2024	BINOD DUNGURI VS STATE OF ODISHA	SARAT KUMAR JENA VS	// () //	
47	D-BLAPL/24714/2024	BANAMALI BEHERA @ BANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /731 /2023 () //	
48	D-BLAPL/24716/2024	MANASI KUSWAHA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /447 /2024 () //	
49	D-BLAPL/24719/2024	BANTI @ PRATAP PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /236 /2024 () //	
50	D-BLAPL/24724/2024	BIKRAM OJHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /119 /2023 () //	
51	D-BLAPL/24726/2024	MANGU @ MANOJ KUMAR MOHARANA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KANDARPUR /171 /2023 () //	
52	D-BLAPL/24728/2024	SK. MAHATAB ALLI @ KATI BABU VS STATE OF ODISHA	SUJATA DASH VS	SPL.TASK FORCE /9 /2024 () //	
53	D-BLAPL/24731/2024	BHOLA @ MRUTYUNJAYA BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	PURI TOWN /82 /2018 () //	
54	D-BLAPL/24737/2024	DHARAMVEERSINGH@DHARMABIR SINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PURI GRPS /63 /2024 () //	AOD20240000364C202400019
55	D-CMP/35363/2024	SOM KUMAR SABHARWAL VS SANJAY KUMAR SABHARWAL	PRATYUSHA NAIDU VS	// () //	
56	D-CMP/35382/2024	BISWANATH ORAM VS BRAJENDRA KUMAR ROUT	PRAMOD KUMAR MISHRA VS	// () //	
57	D-CMP/35427/2024	ABDUL HAKIM KHAN	NIRANJAN PANDA	//	

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		VS	VS	0	
58	D-CMP/35466/2024	ASIF ALI KHAN NARAYAN MAHAPATRA	LALIT KUMAR MAHARANA	//	
		VS	VS	0	
59	D-CMP/35490/2024	MADHUSUDAN MOHAPATRA PADMANAVA SWAIN	PRABHU PRASANNA BEHERA	//	
		VS	VS	0	
60	D-CMP/35507/2024	DHARMANANDA SWAIN SK JAMU	SAI PRASAD MALLICK	//	
		VS	VS	0	
61	D-CMP/35510/2024	ANUWAR KALIM BIBI DEBENDRA PRASAD PATRO	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
62	D-CMP/35513/2024	DEBDAS MOHAKUDO BABULI BARIK	SATYANARAYAN MOHAPATRA	//	
		VS	VS	0	
63	D-CMP/35518/2024	SURYAMANI BARIK KAILASH CHANDRA SAHOO	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
64	D-CMP/35530/2024	RABINDRANATHA SAHOO RAMACHANDRA BEHERA	PRASANNA KUMAR DASH	//	
		VS	VS	0	
65	D-CONTC/35316/2024	HRUDANANDA BEHERA SANTOSH KUMAR SATAPATHY	AJIT KUMAR MOHANTY	//	
		VS	VS	0	
66	D-CONTC/35318/2024	SHALINI PANDIT, I.A.S SISIR KUMAR MISSAL	ADV.	//	
		VS	VS	0	
67	D-CONTC/35320/2024	JYOTI RANJAN MISHRA, DIRECTOR GOLAK BIHARI PRADHAN	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY		//	
68	D-CONTC/35324/2024	BIREN KUMAR PRADHAN	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	

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69	D-CONTC/35327/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY BIJAY KUMAR DALBEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
70	D-CONTC/35329/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY SUSHANTA KUMAR GOUNTIA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
71	D-CONTC/35331/2024	SUSHIL KUMAR LOHANTI, PRINCIPAL SECRETARY DIGAMBARA PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
72	D-CONTC/35335/2024	SUSHIL KUMAR LOHANI KISHOR CHANDRA PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
73	D-CONTC/35336/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY RAJESH KUMAR PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
74	D-CONTC/35338/2024	SUSHIL KUMAR LOHANI, PRINCIPAL HEMANTA KUMAR SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
75	D-CONTC/35339/2024	SUSHIL KUMAR LOHANI, PRINCIPAL BIPIN BIHARI PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
76	D-CONTC/35340/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY CHERUDHAR DEHURY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
77	D-CONTC/35342/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY CHAITANYA BARIK VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
78	D-CONTC/35345/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY PINKY BHOI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
79	D-CONTC/35346/2024	SUSHIL KUMAR LOHANI, PRINCIPAL BASANTA KUMAR DEHURY VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
		SUSHIL KUMAR LOHANI, PRINCIPAL		//	

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80	D-CONTC/35348/2024	NILAKANTHA PRADHAN VS SUSHIL KUMAR LOHANI, PRINCIPAL	PRADEEP KUMAR MAHAPATRA VS	// 0	
81	D-CONTC/35352/2024	JITENDRIYA SAMAL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY	PRADEEP KUMAR MAHAPATRA VS	// 0	
82	D-CONTC/35353/2024	SURESH CHANDRA NANDA VS ALOK BOHRA, CHIEF SECURIYT COMMISSIONER - CUM - I.G.	ADV. VS	// 0	
83	D-CONTC/35356/2024	ANANTA KUMAR BEHERA VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION	ADV. VS	// 0	
84	D-CONTC/35360/2024	ASUTOSH PATTANAIK VS ANU GARGH, IAS	ADV. VS	// 0	
85	D-CONTC/35373/2024	KHIROD PRASAD SAHOO VS SANJEEV KUMAR SINGH, DEO	ADV. VS	// 0	
86	D-CONTC/35376/2024	PRADYUMNA KUMAR SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0	
87	D-CONTC/35385/2024	PABITRA CHAKRABARTY VS RAJAN CHOPRA, IAS	SHASHANKA SHEKHAR PATRA VS	// 0	
88	D-CONTC/35399/2024	BANAMALI SAHOO VS M.ASWATHY, IAS	PRAJIT KUMAR PRADHAN VS	// 0	
89	D-CONTC/35401/2024	NIRANJAN SAHOO VS M.ASWATHY, IAS	PRAJIT KUMAR PRADHAN VS	// 0	
90	D-CONTC/35404/2024	SANTOSHINI LOHAR VS ARUN KUMAR SARANGI, DG	ADV. VS	// 0	
91	D-CONTC/35407/2024	LAXMIKANTA PRADHAN	PRAJIT KUMAR PRADHAN	//	

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		VS	VS	0	
92	D-CONTC/35411/2024	M. ASWATHY, IAS MAGUNI CHARAN SAHU	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
93	D-CONTC/35413/2024	M.ASWATHY, IAS BATAKRISHNA BEHERA	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	
94	D-CONTC/35431/2024	M. ASWATHY, IAS BHOJARAJ SAHU	ADV.	//	
		VS	VS	0	
95	D-CONTC/35436/2024	SUSANTA KUMAR DASH, DIRECTOR BIJAYLAXMI MOHANTY	ADV.	//	
		VS	VS	0	
96	D-CONTC/35438/2024	ASWATHY S., IAS KANHU CHARAN MAHANTA	ADV.	//	
		VS	VS	0	
97	D-CONTC/35441/2024	MANORANJAN MALLICK, DIRECTOR PRASANTA KUMAR MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
98	D-CONTC/35444/2024	ASWATHY S., IAS DR. NIRAMAL KUMAR DIXIT	ADV.	//	
		VS	VS	0	
99	D-CONTC/35446/2024	SHALINI PANDIT, IAS KAILASH CHANDRA MAHARANA	ADV.	//	
		VS	VS	0	
100	D-CONTC/35448/2024	ASWATHY S., IAS JAGILI JENA	ADV.	//	
		VS	VS	0	
101	D-CONTC/35489/2024	ASWATHY S., IAS RAMBHA MAHARI	ADV.	//	
		VS	VS	0	
102	D-CONTC/35533/2024	SURESH KUMAR PRUSTY, IIC, RAMACHANDI SISIRA MOHANTY	ADV.	//	
		VS	VS	0	

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103	D-CONTC/35534/2024	RAJESH MOHANTY, BRANCH MANAGER CHANDRA SEKHAR BARIK VS ASWATHI S., IAS	ADV. VS	// // ()	
104	D-CONTC/35535/2024	LAXMIPRIYA MISHRA VS ASWATHY S., SECRETARY	ADV. VS	// // ()	
105	D-CRLA/24611/2024	BIJU @ PRADIPTA KUMAR PATRA VS STATE OF ODISHA	DEBASNAN DAS VS	GOBINDAPUR /83 /2022 () //	
106	D-CRLA/24614/2024	KAILASH GOUDA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ /0 () //	
107	D-CRLA/24618/2024	DEVA @ MAHADEV SINGH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BARIPADA SADAR /61 /2019 () //	
108	D-CRLA/24624/2024	PITAMBAR MOHANTY @MANUA MOHANTY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	KOREI /26 /2017 () //	AOR20220001665C202400035
109	D-CRLA/24674/2024	CHANDANESWAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /31 /2012 () //	
110	D-CRLA/24703/2024	SAKALAMUKHI BALLABHA VS STATE OF ODISHA	ANUPAM RATH VS	PARLAKHEMUNDI /23 /2009 () //	
111	D-CRLA/24712/2024	RAJIBUL SK VS STATE OF ODISHA	SURESH CH DASH VS	/ /0 () //	
112	D-CRLA/24715/2024	KANGALI BEHERA VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	ABHAYACHANDPUR /66 /2020 () //	
113	D-CRLA/24729/2024	JHATA KISHORE HATI VS STATE OF ODISHA(VIG.)	DEBASNAN DAS VS	CUTTACK VIGILANCE /38 /2012 () //	

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114	D-CRLLP/24661/2024	STATE OF ODISHA VS TANMAYA RANJAN PATEL	SIDHARTH SHANKAR MOHAPATRA, A.S.C. VS	SUNDARGARH TOWN /91 /2015) //	LOD20240000172C202400061
115	D-CRLMA/24631/2024	HRUSIKESH SAHOO VS STATE OF ODISHA	ADV. VS	BANSADA /27 /2012) //	
116	D-CRLMC/24642/2024	PRASANTA KUMAR JENA @ PASA @ PRASANT KUMAR JENA VS STATE OF ODISHA	MANENDRA KUMAR DASH VS	BARAMBA /148 /2018) //	
117	D-CRLMC/24648/2024	LABA PERA VS STATE OF ODISHA	PADMANA BHUTIA VS	BAUNISUNI /75 /2024) //	
118	D-CRLMC/24658/2024	AVINASH SHARMA VS RAJ KUMAR PANDA	LINGARAJ DASH VS	/ /0) //	
119	D-CRLMC/24666/2024	SUKANTA KUMAR SAGAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /243 /2016) //	
120	D-CRLMC/24683/2024	PRAFULLA BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /226 /2020) //	
121	D-CRLMC/24690/2024	PATITAPABAN PRADHAN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /94 /2024) //	
122	D-CRLMC/24696/2024	RABIN KUMAR PATNAIK VS STATE OF ODISHA	SOUGAT DASH VS	UDALA /297 /2021) //	
123	D-CRLMC/24706/2024	PURNA CHANDRA BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0) //	
124	D-CRLMC/24717/2024	BATAKRUSHNA PANI VS STATE OF ODISHA	BHARAT JALLI VS	TOMANDO /207 /2023) //	AOD20240000581C202400011
125	D-CRLMC/24722/2024	PATITA @ PATITAPABAN BARIK	MANAS KUMAR CHAND	JANKIA P.S. /400 /2022	AOR20220001618C202400234

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/24723/2024	PATITA @PATITAPABAN BARIK	MANAS KUMAR CHAND	JANKIA P.S. /403 /2022	AOR20220001618C202400235
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/24734/2024	MITRA MOHAPATRA	SAMVIT MOHANTY	BALASORE VIGILANCE /57 /2015	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
128	D-CRLMP/24669/2024	KISHORE KUMAR ROUT	BRAJA MOHAN SARANGI	CUTTACK SADAR /358 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLREV/24654/2024	NARAYAN CHANDRA SENAPATI	AJIT KUMAR SAHOO	TELKOI /51 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/24660/2024	SURYAKANTA NAIK	SURYAKANTA DWIBEDI	KHANDAPARA /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/24663/2024	HEMANTA KUMAR PRADHAN	SURYAKANTA DWIBEDI	KHANDAPARA /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/24725/2024	HRUSHI CHANDRA NIAL	MANAS KUMAR CHAND	//	AOR20220001618C202400236
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-EXP/35377/2024	SURESH CHANDRA NAYAK	BHABANI SANKAR TRIPATHY-1	//	
		VS	VS	()	
		AMIT CHAKRAVERTY, SENIOR DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD		//	
134	D-EXP/35435/2024	ANANTA NAYAK	SANJIB MOHANTY	//	
		VS	VS	()	
		ASWATHY S,IAS		//	
135	D-FAO/35362/2024	MANOJ KUMAR TRIPATHY	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-FAO/35364/2024	BIJAY KUMAR DAS	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	()	

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137	D-FAO/35387/2024	STATE OF ODISHA MANAGING COMMITTEE OF FAKIR MOHAN HIGH SCHOOL, MASUR, BHANJ	CHIOBH MASHUR BHANJ	// // 0	
138	D-LAA/35332/2024	STATE OF ODISHA DIRECTOR INTERIM TEST RANGE, CHANDIPUR, BALASORE	ASRINDRA KUMAR PARDHI, C.G.C	// // 0	AOR20220001391C202400013
139	D-MACA/35372/2024	UMAKANTA DAS BUTIA SA	BIRANCHI NARAYAN RATH	// // 0	
140	D-MACA/35439/2024	NITYA PRADHAN URMILA SAHOO	DEBASISH PATNAIK	// // 0	
141	D-MACA/35445/2024	HIMANSU SEKHAR SAHOO AMAR PANDA @ AMAR KUMAR PANDA	DEBASISH PATNAIK	// // 0	
142	D-MACA/35523/2024	B.K.MOHAPATRA M/S CHOLAMANDALAM MS GENERAL INSURANCE COMPANY, THIKRY	SONINDI THIKRY	// // 0	
143	D-MATA/35357/2024	ARCHANA BARIK MANOJ SWAIN	TRILOCHAN NANDA	// // 0	
144	D-RPFAM/35416/2024	MILI SWAIN @ PADHAN RAMITA ROUT @ BASANTI ROUT @ PRADHAN	ASHOK KUMAR ROUT	// // 0	
145	D-RSA/35326/2024	AJAYA KUMAR PRADHAN SANDHYARANI MISHRA	ASHOK KUMAR MOHAPATRA	// // 0	
146	D-RSA/35349/2024	STEEL AUTHORITY OF INDIA LTD., SUNDARGARH MANAS MOHANTY	NARAYAN PRASAD PARIJA	// // 0	
147	D-RSA/35354/2024	UTTARA SAHOO MANAS MOHANTY	NARAYAN PRASAD PARIJA	// // 0	
		VS UTTARA SAHOO	VS	// // 0	

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148	D-RSA/35495/2024	BAJARANGLAL @ BAJRANG LAL CHOUDHARY @ CHAUDHARY @ BAJRANG LAL CHOUDHARY VS ARUNAKANTA PANIGRAHI	HOODHARY @ BAJRANG LAL CHOUDHARY VS VS	// () //	AOR20220001593C202400010
149	D-RSA/35501/2024	MURALI DALAPATI VS SADHU DALAPATI	BASUDEV PUJARI VS VS	// () //	
150	D-RVWPET/35296/2024	MOHAMMED SHAMSHAD ALLI VS EXECUTIVE ENGINEER, SUB-DIVISION-1, BHUTAPARA, TPWODL	DR. RATNAKAR MAHARANA VS VS	// () //	AOR20230001211C202400005
151	D-TRP(C)/35315/2024 TRP(C)/243/2024	ABHINAV ACHARYA VS SHARMILA KAR	SRI OM SWARUP VS VS	// // JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000462/2023	
152	D-TRP(C)/35470/2024	JAYASHREE PANIGRAHI VS RABINDRA NATH MISHRA	AMIT PRASAD BOSE VS VS	// () //	
153	D-WA/35374/2024	STATE OF ODISHA VS JIMUT BAHAN ROUT	BIPLAB MOHANTY, A.G.A. VS VS	// () //	AOD20220001895C2024000612
154	D-WA/35379/2024	STATE OF ODISHA VS PRAMOD KUMAR BEHERA	BIPLAB MOHANTY,A.G.A VS VS	// () //	AOR20220001513C202400694
155	D-WA/35423/2024	STATE OF ODISHA VS DILLIP KUMAR SAMAL	BIPLAB MOHANTY, A.G.A. VS VS	// () //	LOD20240000172C202400062
156	D-WA/35458/2024	STATE OF ODISHA VS MADAN MOHAN ROUT	DEBASIS MOHAPATRA,A.S.C VS VS	// () //	AOR20220001513C202400695
157	D-WA/35491/2024	BHABANI PRASAD MAJHI VS STATE OF ODISHA	SAIBRATA RATH VS VS	// () //	
158	D-WA/35499/2024	THE B.M., UNION BANK OF INDIA, BARUAN BRANCIA, KANPATRI VS BINAPANI PATTANAIAK	A. KANPATRI VS VS	// () //	
159	D-WA/35528/2024	BRAJA KISHORE SWAIN	GYANENDRA KUMAR TRIPATHY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/35297/2024	PARAMESWAR MOHANTA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-WP(C)/35298/2024	PRADEEP KUMAR BHUYAN	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/35299/2024	PITAMBAR BEHERA	BANSHIDHAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WP(C)/35300/2024	SUVASINI PARIDA	SATYABRATA SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-WP(C)/35301/2024	BRAHMANANDA SATAPATHY	ANIL KUMAR DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/35302/2024	HARAPRIYA SENAPATI	GHANASHYAM MUDULI	//	AOR20220002820C202400004
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/35303/2024	SESADEB PANDA	BANAMALI SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/35304/2024	JAYA CHANDRA PANIGRAHI	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/35305/2024	DR.BHAKTI BHUSAN PATI	ADHIRAJ MOHANTY	//	
	WP(C)/19991/2024	VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/35306/2024	RAMA CHANDRA SETHY	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/35307/2024	DHANURDHAR BEHERA	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	

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171	D-WP(C)/35308/2024	STATE OF ODISHA SUKANTI RAULA VS	PRANAB RANJAN CHHATOI VS	// // 0	
172	D-WP(C)/35309/2024	STATE OF ODISHA PREMANANDA MAHARANA VS	SITANSU MOHAN SINGH VS	// // 0	
173	D-WP(C)/35310/2024	STATE OF ODISHA PRAKASH KUMAR BEHERA VS	SITANSU MOHAN SINGH VS	// // 0	
174	D-WP(C)/35311/2024	STATE OF ORISSA MIHIR RANJAN PRUSTY VS	SITANSU MOHAN SINGH VS	// // 0	
175	D-WP(C)/35312/2024	STATE OF ODISHA MIHIR RANJAN PRUSTY VS	SITANSU MOHAN SINGH VS	// // 0	
176	D-WP(C)/35313/2024	STATE OF ORISSA NARENDRA KUMAR MAHARANA VS	PRANAB RANJAN CHHATOI VS	// // 0	
177	D-WP(C)/35314/2024	STATE OF ODISHA ANJANEYA CHARITABLE AND EDUCATION TRUST VS	OM SWARUP VS	// // 0	
178	D-WP(C)/35317/2024 WP(C)/20002/2024	REGIONAL DIRECTORATE OF EDUCATION , BRAHMAPUR ARUN KUMAR DAS VS	SUBHANKAR ROUT VS	// // 0	
179	D-WP(C)/35319/2024	STATE OF ODISHA PARTHASARATHI PAHI VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
180	D-WP(C)/35321/2024	THE REGIONAL MANAGER, UNION BANK OF INDIA, BALASORE JITEN KUMAR ROUTRAY VS	LALATENDU SAMAL VS	// // 0	
181	D-WP(C)/35322/2024	ADDL CHIEF SECRETARY TO GOVT OF ODISHA M/S. TARINI PRASAD MOHANTY, KEONJHAR VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
		M/S. SUNFLAG IRON AND STEEL CO.LTD, NAGPUR		//	

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182	D-WP(C)/35323/2024	JITEN KUMAR ROUSTRAY VS ADDL CHIEF SECRETARY TO GOVT OF ODISHA	LALATENDU SAMAL VS ADDL CHIEF SECRETARY TO GOVT OF ODISHA	// 0 //	
183	D-WP(C)/35325/2024	KAMALA DURIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/35328/2024 WP(C)/20020/2024	SAUMYAKANTA MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/35330/2024	SURYAKANTA MOHAPATRA VS CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, CUTTACK	OM SWARUP VS CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, CUTTACK	// 0 //	
186	D-WP(C)/35333/2024	M/S.LAKSHMI BALAJI OILS PVT. LTD VS STATE OF ODISHA	SAILABALA JENA VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/35334/2024	M/S. SHREE SHYAMJEE CONSTRUCTION PRIVATE LIMITED VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS STATE OF ODISHA	// 0 //	AOR20220001657C202400033
188	D-WP(C)/35337/2024	SANTANU ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/35341/2024	LILI SAHOO VS THE DIVISIONAL MANAGER, THE ORIGINAL INSURANCE CO. LTD., CUTTACK	PRASANNA KUMAR MISHRA VS THE DIVISIONAL MANAGER, THE ORIGINAL INSURANCE CO. LTD., CUTTACK	// 0 //	
190	D-WP(C)/35343/2024	SAKUNTALA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/35344/2024 WP(C)/19972/2024	SIBANEE SATAPATHY VS STATE OF ODISHA	SATYABRATA MOHANTY VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/35347/2024	M/S. MUNDA FUELS, SAMBALPUR VS BRANCH MANAGER, UTKAL GRAMEEN BANK, SAMBALPUR	SHISHIR KUMAR SAMAL VS BRANCH MANAGER, UTKAL GRAMEEN BANK, SAMBALPUR	// 0 //	
193	D-WP(C)/35350/2024	ANIL KUMAR SAMAL	BANABIHARI RAY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/35351/2024	PRAMITA MANJARI MISHRA	BANABIHARI RAY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
195	D-WP(C)/35355/2024	DIKHIT BEHERA	MANAS PATI	//	AOR20220001535C202400047
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/35358/2024	UMA TARAI	JAYANTA KUMAR MAJHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/35359/2024	SABITA PRADHAN	JAYANTA KUMAR MAJHI	//	
		VS	VS	()	
		STATE OF ORISSA		//	
198	D-WP(C)/35361/2024	MOHAN TANDIA	JAGABANDHU SAHU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/35365/2024	PRASANTA KUMAR BEHERA	KANANBALA ROY CHOUDHURY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
200	D-WP(C)/35366/2024	SUJATA MAHAKUD	JAJATI KESHARI KHUNTIA	//	AOD20240000298C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/35367/2024	LAXMI NARAYAN SELF HELP GROUP, BHADRAK	SANTOSH KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/35368/2024	G. LAXMI NARAYAN REDDY	SANDHYARANI PANI	//	AOR20230000010C202400101
		VS	VS	()	
		TAHASILDAR BHUBANESWAR		//	
203	D-WP(C)/35369/2024	SUBASH CHANDRA LENKA	SUBASH CHANDRA PANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/35370/2024	DEBADATTA NAYAK	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	()	

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205	D-WP(C)/35371/2024	STATE OF ODISHA BIJOY KUMAR DASH VS	NIRANJAN NAYAK VS	// // 0	
206	D-WP(C)/35375/2024	STATE OF ODISHA MANISH KUMAR SINGHANIA VS	RITU SANTUKA VS	// // 0	
207	D-WP(C)/35378/2024	STATE OF ODISHA DIBAS KUMAR SAHU VS	DILLIP KUMAR SAHU VS	// // 0	
208	D-WP(C)/35380/2024	STATE OF ODISHA RAMANI RANJAN SATPATHY VS	DINESH KUMAR MALLICK VS	// // 0	
209	D-WP(C)/35381/2024	STATE OF ODISHA ANITA DEY VS	UMA CHARAN MISHRA VS	// // 0	
210	D-WP(C)/35383/2024	STATE OF ODISHA S.BINAYALAXMI MALIK VS	KRUSHNA CHANDRA DASH VS	// // 0	
211	D-WP(C)/35384/2024	SECY LOKAYUKTA, ODISHA, BBSR SEEMANCHALA BARIK VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
212	D-WP(C)/35386/2024	STATE OF ODISHA MUGUNI MANI SINGH VS	PITAMBAR PANDA VS	// // 0	
213	D-WP(C)/35388/2024	STATE OF ODISHA DILLIP KUMAR SINGH VS	PITAMBAR PANDA VS	// // 0	
214	D-WP(C)/35389/2024	STATE OF ORISSA RAMESH CHANDRA SING VS	PITAMBAR PANDA VS	// // 0	
215	D-WP(C)/35390/2024	STATE OF ODISHA HEMANTA MURMU VS STATE OF ODISHA	PRASANNA KUMAR ROURAY VS	// // 0 //	

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216	D-WP(C)/35391/2024	PANDU CHARAN SING VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
217	D-WP(C)/35392/2024	M/S SHREE SHYAMJEE CONSTRUCTION PVT LTD, VS STATE OF ODISHA	JHARABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202400034
218	D-WP(C)/35393/2024	KRUSHNA CHANDRA PRUSTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
219	D-WP(C)/35394/2024	JANMEJAYA BHABASAGAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
220	D-WP(C)/35395/2024	TARANISEN MENDILI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
221	D-WP(C)/35396/2024	LILI NAIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
222	D-WP(C)/35397/2024	BHARAT KUMAR LENKA VS SENIOR MANAGER BANK OF INDIA, UDALA BRANCH	PRAKASH RANJAN BARIK VS	// 0 //	
223	D-WP(C)/35398/2024	MANU NAIK VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
224	D-WP(C)/35400/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
225	D-WP(C)/35402/2024	AYESHKANT PATNAIK VS REGIONAL MANAGER , RESERVE BANK OF INDIA	BRAJA MOHAN SARANGI VS	// 0 //	
226	D-WP(C)/35403/2024	MANMATH MOHANTY VS THE TRANSPORT COMNR-CUM-CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
227	D-WP(C)/35405/2024	JUGAL PRADHAN	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/35406/2024	UMESH KUMAR MOHANTY	SUDARSHAN NANDA	//	
		VS	VS	0	
		ODISHA GRAMYA BANK, BBSR		//	
229	D-WP(C)/35408/2024	GAGAN BIHARI NAYAK	SATYA NARAYAN MISHRA 4	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/35409/2024	UMAKANTA BALIARSINGH	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/35410/2024	RENUKA MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/35412/2024	LALMOHAN SINGH DEOGAM	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/35414/2024	ISWAR CHANDRA SWAIN	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/35415/2024	BHAKTAHARI BEHERA	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/35417/2024	HEMALATA BISWAL	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/35418/2024	SUSAMA NAYAK	JYOTI RANJAN KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/35419/2024	BIMAL KISHORE SAHU	PRATIK DASH	//	
		VS	VS	0	
		ADDL. COMNR, GST (APPEALS), BBSR		//	
238	D-WP(C)/35420/2024	PRASANTA KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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239	D-WP(C)/35421/2024	STATE OF ODISHA ROJALIN MALL VS	DIPTI RANJAN MOHAPATRA VS	// // 0	
240	D-WP(C)/35422/2024	STATE OF ODISHA SANKAR JENA VS	PRAVAT KUMAR PANDA VS	// // 0	
241	D-WP(C)/35424/2024	STATE OF ODISHA BHUBANESWAR DAS VS	ASHUTOSH MOHANTA VS	// // 0	
242	D-WP(C)/35425/2024	STATE OF ODISHA ABHAYA KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/35426/2024	STATE OF ORISSA UNION OF INDIA, NEW DELHI VS	KAILASH CHANDRA KAR VS	// // 0	
244	D-WP(C)/35428/2024	DUSHMANTA KUMAR BAL NAMITA BEHERA VS	DURGESH NARAYAN RATH VS	// // 0	
245	D-WP(C)/35429/2024	STATE OF ODISHA PARAMANANDA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
246	D-WP(C)/35430/2024 WP(C)/19998/2024	STATE OF ORISSA ROOTS CORPORATION LTD, MUMBAI VS	SOUMYA MISHRA VS	// // 0	
247	D-WP(C)/35432/2024	STATE OF ODISHA NAYANAMANI PUSTI VS	DURGESH NARAYAN RATH VS	// // 0	
248	D-WP(C)/35433/2024	STATE OF ORISSA ABHISEK DAS VS	TRILOCHAN DASH VS	// // 0	AOD20240000783C202400002
249	D-WP(C)/35434/2024	ODISHA ELECTRICITY REGULATORY COMMISSION JAYANTI ROUT VS	DURGESH NARAYAN RATH VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/35437/2024	DR.SRUSTIDHAR ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS DURGESH NARAYAN RATH	// 0 //	
251	D-WP(C)/35440/2024	NIRAJA NALINI MOHAPATRA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
252	D-WP(C)/35442/2024	ANIL KUMAR LENKA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
253	D-WP(C)/35443/2024	BHAGIRATHI PARIDA VS STATE OF ODISHA	GOPAL PRASAD JENA VS DURGESH NARAYAN RATH	// 0 //	
254	D-WP(C)/35447/2024	SABITA BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS MIHIR KANTA RATH	// 0 //	
255	D-WP(C)/35449/2024	PRAMILA SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS GYANESWAR SATPATHY	// 0 //	
256	D-WP(C)/35450/2024	TRILOCHAN JENA VS COLLECTOR CUM D.M. BHADRAK	GYANESWAR SATPATHY VS CHANDRAKANTA NAYAK	// 0 //	
257	D-WP(C)/35451/2024	LALIT KANTA ROUL VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS GYANESWAR SATPATHY	// 0 //	
258	D-WP(C)/35452/2024	NITYANANDA BEHERA VS COLLECTOR AND D.M. BHADRAK	GYANESWAR SATPATHY VS DURGESH NARAYAN RATH	// 0 //	
259	D-WP(C)/35453/2024	MINATI BEHERA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
260	D-WP(C)/35454/2024	SUSMITA DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS DURGESH NARAYAN RATH	// 0 //	
261	D-WP(C)/35455/2024	ANUPAMA BARIK	DURGESH NARAYAN RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :14/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ORISSA		//	
262	D-WP(C)/35456/2024	SWARNALATA SAHOO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
263	D-WP(C)/35457/2024	DR.MADHUCHHANDA MOHANTY	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/35459/2024	M/S PRAYASH CONSTRUCTION , KALAHANDI	SASWAT KUMAR ACHARYA	//	AOR20220001380C202400007
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/35460/2024	M/S. ANUSHA-B.K.D.JOINT VENTURE (JV), HYDERABAD	BMDHANT DWIBEDI	//	
		VS	VS	()	
		EAST COAST RAILWAY, BBSR		//	
266	D-WP(C)/35461/2024	RAJIB KUMAR SINGH	GOKULANANDA PADHI	//	
		VS	VS	()	
		THE CHAIRMAN STEEL AUTHORITY OF INDIA LTD, ISPAT BHAVAN		//	
267	D-WP(C)/35462/2024	BANALATA NAYAK	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
268	D-WP(C)/35463/2024	SRIDHAR MARTHA	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	()	
		THE COLLECTOR, NAYAGARH		//	
269	D-WP(C)/35464/2024	UNION OF INDIA	BISWAJIT MAHARANA	//	
		VS	VS	()	
		BIJOY KUMAR MISHRA		//	
270	D-WP(C)/35465/2024	ANITA DEY	UMA CHARAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/35467/2024	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY	DEEPAK KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/35468/2024	RAGHUNATH BEHERA	DEEPAK KUMAR PANI	//	AOR20220004106C202400011
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/35469/2024	STATE OF ODISHA PRADEEP RANJAN DASH VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
274	D-WP(C)/35471/2024	STATE OF ODISHA SAI ACADEMY OF NURSING SCIENCES , JAJPUR VS	SUBHANKAR ROUT VS	// // 0	
275	D-WP(C)/35472/2024	STATE OF ODISHA SURESH JAISWAL VS	SASWAT KUMAR ACHARYA VS	// // 0	AOR20220001642C202400005
276	D-WP(C)/35473/2024	TEHSILDAR,LATHIKATA SANJAYA KUMAR BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
277	D-WP(C)/35474/2024	STATE OF ODISHA NIRANJAN NAYAK VS	ASHOK DAS VS	// // 0	
278	D-WP(C)/35475/2024	THE DIVISIONAL MANAGER , L.I.C OF INDIA , GANJAM KALINGA KESHARI BEHERA VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
279	D-WP(C)/35476/2024	STATE OF ODISHA SATYANARAYAN DEHURI VS	LAXMIKANTA MOHANTY VS	// // 0	
280	D-WP(C)/35477/2024	STATE OF ODISHA SOUMYA MISHRA VS	SURYAKANTA DASH VS	// // 0	
281	D-WP(C)/35478/2024	STATE BANK OF INDIA TANKADHAR SAHOO VS	LAXMIKANTA MOHANTY VS	// // 0	
282	D-WP(C)/35479/2024	STATE OF ODISHA KALYANI PANIGRAHI VS	LAXMIKANTA MOHANTY VS	// // 0	
283	D-WP(C)/35480/2024	STATE OF ODISHA BIJAYINEE SAMAL VS	SUBHANKAR ROUT VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/35482/2024	PURNA CHANDRA SAHOO VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
285	D-WP(C)/35483/2024	GHAZALA SALIM VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //	
286	D-WP(C)/35484/2024	NIMAIN CHARAN RAJ VS REGIONAL MANAGER, ODISHA GRAMYA BANK, CUTTACK	PRABHU PADARBINDA PARIDA VS	// 0 //	
287	D-WP(C)/35485/2024	PRADEEP KUMAR SAHU VS BABISMITA SAHU	KULDEEP MOHANTY VS	// 0 //	
288	D-WP(C)/35486/2024	SHREEKSHETRA NURSING COLLEGE, KENDRAPARA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
289	D-WP(C)/35488/2024	NARENDRA KUMAR RAY VS COMMISSIONER , CONSOLIDATION B.B.S.R	SHUBHENDU KUMAR PARIDA VS	// 0 //	
290	D-WP(C)/35492/2024	KUMARI SAHOO VS SPL. LAND ACQUISITION OFFICER, NALCO, ANGUL	ARUN KUMAR DAS VS	// 0 //	
291	D-WP(C)/35493/2024	NIRANJAN BEHERA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //	
292	D-WP(C)/35494/2024	PABITRA MOHAN MUND VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //	
293	D-WP(C)/35496/2024	BISWABHUSAN CHHOTRAY VS THE COLLECTOR-CUM-ARBITRATOR, KHURDA	TAPAS KUMAR ACHARYA VS	// 0 //	
294	D-WP(C)/35497/2024	SURENDRA BHATTA VS IIC, BALIPATANA POLICE STATION, PURI	RAMAKANTA DAS VS	// 0 //	
295	D-WP(C)/35498/2024	GAJENDRA PRASAD KAMILA	PREMANANDA MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/35500/2024	BINODINI PROJECTS LTD., GANJAM	SIDDHARTH GOUTAM DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/35502/2024	RABINDRANATH PAL	PREMANANDA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/35503/2024	MAYADHAR SAHOO	HARA PRASAD RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/35504/2024	HARI SHANKAR SABAT	DEBARAJ MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/35505/2024	JYOTIRANJAN SETHI	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/35506/2024	SUBASH CHANDRA MOHAPATRA	PREMANANDA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/35508/2024	RABI NARAYAN PATI	SURENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/35509/2024	DEBARAJ SINGH	AMIYA KUMAR CHHATOI	//	
		VS	VS	()	
		UNION OF INDIA		//	
304	D-WP(C)/35511/2024	DHANESWAR MOHARANA	SURENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/35512/2024	GANESH CHANDRA MOHANTY	JYOTI RANJAN DEO	//	AOR20220001593C202400011
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/35514/2024	KISHORE CHANDRA JENA	SURENDRA KUMAR SAHOO	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/35515/2024	STATE OF ODISHA GIRIDHARI SAHU VS	PREMANANDA MOHANTY VS	// // 0	
308	D-WP(C)/35516/2024	STATE OF ODISHA PADMANAV MALLIK VS	SURENDRA KUMAR SAHOO VS	// // 0	
309	D-WP(C)/35517/2024	STATE OF ODISHA SRIRAM INSTITUTE OF MEDICAL SCIENCE AND RESEARCH (SIMSR) KENDRAPARA VS	SPARKUP (S.M.D.S) KENDRAPARA VS	// // 0	
310	D-WP(C)/35519/2024	STATE OF ODISHA LAXMAN PRASAD ROUT VS	PREMANANDA MOHANTY VS	// // 0	
311	D-WP(C)/35520/2024	STATE OF ODISHA HEMANTA KUMAR SAHOO VS	SURENDRA KUMAR SAHOO VS	// // 0	
312	D-WP(C)/35521/2024	STATE OF ODISHA SURENDRA KUMAR GHADAI VS	SURENDRA KUMAR SAHOO VS	// // 0	
313	D-WP(C)/35522/2024	STATE OF ODISHA MANOJ KUMAR MALLICK VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
314	D-WP(C)/35524/2024	STATE OF ODISHA BHARASANANDA BEHERA VS	BIJAY KUMAR BEHERA VS	// // 0	
315	D-WP(C)/35525/2024	STATE OF ODISHA A.SRINIBAS RAO VS	NIRANJAN LENKA VS	// // 0	
316	D-WP(C)/35526/2024	STATE OF ORISSA BIJAYA KUMAR RAY VS	NARENDRA KUMAR DAS VS	// // 0	
317	D-WP(C)/35527/2024	STATE OF ODISHA SASHIPRABHA PATNAIK VS STATE OF ODISHA	SIDHARTHA DAS VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/35529/2024	SUSHAMA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	// () //	
319	D-WP(C)/35531/2024	BALARAM SAHOO VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// () //	
320	D-WP(C)/35532/2024	BANALATA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// () //	
321	D-ABLAPL/24609/2024	NIRANJAN DEEP VS STATE OF ODISHA	GOKULA NANDA SAHU VS	PADAMPUR /244 /2024 () //	
322	D-ABLAPL/24610/2024	BIJAYA KUMAR DAS VS STATE OF ODISHA	SURYAKANTA PALAI VS	FATEGARH /192 /2024 () //	AOR20220004106C202400010
323	D-ABLAPL/24612/2024	DEEPAK @ DIPAK KUMAR MOHANTY VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	LINGARAJ P.S. /213 /2024 () //	
324	D-ABLAPL/24623/2024	ALOK SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	Tantiapal Marine /90 /2024 () //	
325	D-ABLAPL/24629/2024	JAYANANDA BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /230 /2024 () //	
326	D-ABLAPL/24630/2024	SANJAYA KUMAR NAIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /221 /2024 () //	AOR20220000263C202400044
327	D-ABLAPL/24632/2024	SOVAN DAS @ SOBHANA DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	PAHALA /348 /2024 () //	
328	D-ABLAPL/24633/2024	NRUSINGH CHARAN SAHOO VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	LAXMISAGAR P.S. /250 /2024 () //	
329	D-ABLAPL/24635/2024	JUGAL KISHORE SAHOO	DILLIP KUMAR MOHANTY	TIGIRIA /155 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/24638/2024	PRASANTA KUMAR SAHOO	CHIRANJIB ROUT	TALCHER TOWN /601 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/24641/2024	UPA BAG @ UPENDRA BAG	BIJAYA KUMAR BEHERA I	MURIBAHAL /233 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/24644/2024	JIBAN KUMAR JENA	AJIT KUMAR RAUT	BONTH /25 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/24645/2024	SIDDHARTHA DASH	BIKASH MISHRA	JAGATPUR /377 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/24646/2024	PARTHA SARATHI DASH	KAPILA CHARAN NAYAK	KENDRAPARA SADAR /380 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/24647/2024	BANSIDHARA GOUDA	JAYAKRISHNA MOHAPATRA	KODINGA /116 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/24649/2024	SK. SIRAJUDDIN @ SK. SARJU @ SK. SARZU	UNMESH CHANDRA JENA	PURUNABAZAR /74 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/24651/2024	BINI BEHERA	KABIRAJ PRADHAN	TANGI (KHURDA) /556 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/24656/2024	MOHAN BARIK	RAMESH CHANDRA SWAIN	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/24659/2024	RANJIT BAGH	SHYAM MANOHAR	MACHHKUND /93 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/24662/2024	SK. SIRAJUDDIN @ SK. SARJU @ SK. SARZU	UNMESH CHANDRA JENA	PURUNABAZAR /82 /2017	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/24664/2024	STATE OF ODISHA KEDAR CHANDRA SARANGI VS	AJAYA KUMAR BARIK VS	// / /0 ()	
342	D-ABLAPL/24671/2024	STATE OF ODISHA JANAKI BEHERA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /305 /2024 ()	
343	D-ABLAPL/24672/2024	STATE OF ODISHA SANAJI MAHAPATRA @ SANUJ MAHAPATRA VS	SURENDRA KUMAR ROUT VS	// BANAPUR P.S. /225 /2023 ()	
344	D-ABLAPL/24673/2024	STATE OF ODISHA SIMANCHAL KARA VS	JYOTIRMAYA SAHOO VS	// KODALA /351 /2024 ()	
345	D-ABLAPL/24677/2024	STATE OF ODISHA GOLAKHA KUMAR MAJHI VS	JYOTIRMAYA SAHOO VS	// BOLAGARH P.S. /102 /2024 ()	
346	D-ABLAPL/24680/2024	STATE OF ODISHA PANCHUA @ PANCHANAN MALLIK VS	BIBUDHENDRA KUMAR RATH VS	// BANKI /34 /2024 ()	
347	D-ABLAPL/24685/2024	STATE OF ODISHA BANKESWAR MUDULI VS	PRAKASH KUMAR SAMAL VS	// INDUSTRIAL ESTATE PS /181 /2024 ()	
348	D-ABLAPL/24686/2024	STATE OF ODISHA SATYARANJAN DAS VS	SANTOSH KUMAR DWIVEDY VS	// SORO /724 /2024 ()	
349	D-ABLAPL/24687/2024	STATE OF ODISHA SUDHIR KUMAR JENA @ NANDA VS	SATYABRATA DASH VS	// BHARATPUR PS /460 /2024 ()	
350	D-ABLAPL/24689/2024	STATE OF ODISHA BIJAY DAS VS	PRIYA RANJAN SINGH VS	// BOLANI /94 /2024 ()	
351	D-ABLAPL/24691/2024	STATE OF ODISHA MANOJ KUMAR MOHAPATRA VS	BHABANI SANKAR MISHRA VS	// / /0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/24692/2024	KAILASH PRADHAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BANAPUR P.S. /258 /2017 () //	
353	D-ABLAPL/24693/2024	BABRU BAHAN BAGARTI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	DHANUPALI /318 /2024 () //	
354	D-ABLAPL/24694/2024	MAHESH KUMAR JENA @ BAPI NAIK VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TANGARPALI /146 /2019 () //	
355	D-ABLAPL/24697/2024	BISWANATH JENA @ BISU VS STATE OF ODISHA	SATYASHREE MOHANTY VS	MANCHESWAR P.S. /219 /2024 () //	
356	D-ABLAPL/24699/2024	SURAJ BEHERA VS STATE OF ODISHA	MOHAMMED RIAZ VS	CHOUDWAR /401 /2024 () //	
357	D-ABLAPL/24700/2024	SUSHILA HALDAR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /382 /2024 () //	
358	D-ABLAPL/24701/2024	MAKUNDA @ MAKU MOHARANA VS STATE OF ODISHA	SUDARSAN BEHERA VS	RANPUR /118 /2024 () //	
359	D-ABLAPL/24707/2024	PARITOSH MOHANTY VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CHANDRASEKHARPUR /628 /2024 () //	
360	D-ABLAPL/24711/2024	CHANDRAKANTA DALEI VS STATE OF ODISHA	JAGANNATH KAMILA VS	KHAIRA /155 /2024 () //	
361	D-ABLAPL/24718/2024	SAMBHAB KU. SAHU @ BADAL SAHU VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Bamapada (Industrial Area) /109 /2021 () //	
362	D-ABLAPL/24720/2024	PRABHASBISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /126 /2024 () //	
363	D-ABLAPL/24721/2024	JADUNATH SAHOO	PRASANT KUMAR BARIK	SABARANG /222 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/24727/2024	SRIKANTA JENA	LAXMI NARAYAN RAYATSINGH	NAIKANI-DIHI /162 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/24730/2024	ANIKESH BHUYAN @ ANIKET SINGH BHUYAN	PRAFULLA KUMAR BISWAL	AUL /502 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/24732/2024	PRADIPA KUMAR BEHERA	TIRTH KUMAR SAHU	SINDHIKELA PS /138 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/24733/2024	NIMAIN CHARAN BEHERA	TIRTH KUMAR SAHU	SINDHIKELA PS /138 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/24735/2024	PURNA CHANDRA MOHANTY	SUSANTA KUMAR BARAL	NIALI /300 /2024	AOR20220001297C202400032
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/24736/2024	LOKESH MALLICK	LAXMINARAYAN RAYATSINGH	PAHALA /347 /2024	AOD20240000645C202400011
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :14/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/1997/2002 OJC/1997/2002	UPENDRA PRASAD MP	M/S.DAYANANDA MOHAPATRA	12/2024
2	D-CRLLP/24661/2024 CRLLP/ /	STATE OF ODISHA MP	SIDHARTH SHANKAR MOHAPATRA, A.S.C.	34/2024
3	D-JCRLA/115/2022 JCRLA/115/2022	RAJU MINIAKA MP	DEBASISH PANDA	151/2024
4	D-JCRLA/115/2022 JCRLA/115/2022	RAJU MINIAKA MP	DEBASISH PANDA	152/2024
5	D-JCRLA/115/2022 JCRLA/115/2022	RAJU MINIAKA MP	DEBASISH PANDA	153/2024
6	D-JCRLA/157/2023 JCRLA/157/2023	AJAY BUD@MUNDA MP	ADV.	154/2024
7	D-JCRLA/9360/2024 JCRLA/44/2024	LUSURI MUNDA MP	CHITTA RANJAN SAHU	155/2024
8	D-JCRLA/38/2023 JCRLA/38/2023	GANDHI@MADHAB PRADHAN MP	MS. MOHINI SAHOO	156/2024
9	D-JCRLA/38/2023 JCRLA/38/2023	GANDHI@MADHAB PRADHAN MP	MS. MOHINI SAHOO	157/2024
10	D-JCRLA/12679/2024 JCRLA/55/2024	JOHN KISPATTA MP	MOHINI SAHOO	158/2024
11	D-JCRLA/12679/2024 JCRLA/55/2024	JOHN KISPATTA MP	MOHINI SAHOO	159/2024
12	D-TRP(C)/35470/2024 TRP(C)/ /	JAYASHREE PANIGRAHI MP	AMIT PRASAD BOSE	244/2024
13	D-LAA/35332/2024 LAA/ /	DIRECTOR INTERIM TEST RANGE,CHANDHERNARAYAN PARDHI,C.G.C MP		277/2024
14	D-RVWPET/33715/2024 RVWPET/ /	SANJITA DAS MP	RUPESH KUMAR KANUNGO	282/2024
15	D-CMAPL/647/2022 CMAPL/647/2022	GENERAL MANAGER, REGION, FOOD CORP. MP	FORN. OF INDIA	330/2024
16	D-CMAPL/647/2022 CMAPL/647/2022	GENERAL MANAGER, REGION, FOOD CORP. MP	FORN. OF INDIA	331/2024
17	D-CMAPL/57/2017 CMAPL/57/2017	ASST.ENGINEER,AGRICULTURE D.P.A.P., MP	MUSUBAN WASH RANJAN BEHERA, B. JALLI, A.K PARIDA	332/2024
18	D-MATA/16082/2024 MATA/133/2024	NIRMAL KARMAKAR MP	SIDDHARTH PRASAD MISHRA	361/2024
19	D-FAO/35362/2024 FAO/ /	MANOJ KUMAR TRIPATHY MP	JATINDRA KUMAR MOHAPATRA	693/2024
20	D-FAO/35364/2024 FAO/ /	BIJAY KUMAR DAS MP	JATINDRA KUMAR MOHAPATRA	694/2024
21	D-FAO/25043/2024 FAO/277/2024	MANAGER LEGAL(CLAIMS), T.P. HUB, M/S MP	ORIENTAL INSURANCE CO.LTD., BBSR	695/2024
22	D-FAO/25823/2024 FAO/275/2024	MANAGER, LEGAL CHOLA MS G.I CO L.T. MP	D.P.DUTTA	696/2024
23	D-FAO/25047/2024 FAO/276/2024	MANAGER LEGAL(CLAIMS), T.P. HUB, M/S MP	ORIENTAL INSURANCE CO.LTD., BBSR	697/2024
24	D-CRLREV/24654/2024 CRLREV/ /	NARAYAN CHANDRA SENAPATI MP	AJIT KUMAR SAHOO	697/2024
25	D-FAO/35387/2024 FAO/ /	MANAGING COMMITTEE OF FAKIR MOH MP	ANUSH SINGH, MAYURBHANJ	698/2024
26	D-CRLREV/24725/2024	HRUSHI CHANDRA NIAL	MANAS KUMAR CHAND	

	CRLREV/ /	MP		699/2024
27	D-FAO/133/2012	SUBASH CH.PANDA	M/S.K.K.SWAIN, B.JENA,P.N.MOHANTY, S.C.D.DASH	
	FAO/133/2012	MP		699/2024
28	D-CRLREV/24725/2024	HRUSHI CHANDRA NIAL	MANAS KUMAR CHAND	
	CRLREV/ /	MP		700/2024
29	D-SA/173/1993	BHAGABAT		
	SA/173/1993	MP		766/2024
30	D-RSA/18840/2024	SABITA DURGA	ABINASH ROURAY	
	RSA/208/2024	MP		945/2024
31	D-RSA/279/2014	RAMA CH.PATTNAIK	M/S.AMIT PR.PANI	
	RSA/279/2014	MP		946/2024
32	D-RSA/35349/2024	MANAS MOHANTY	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		947/2024
33	D-RSA/133/2004	GOBINDA CH.HANSADA	M/S.H.S.SATAPATHY	
	RSA/133/2004	MP		948/2024
34	D-RSA/35354/2024	MANAS MOHANTY	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		949/2024
35	D-RSA/35495/2024	BAJARANGLAL @ BAJRANG LAL CHOUDHURY @ CHANDHURY @ BAJARAJLAL CHOUDHURY	BAJARI @ CHANDHURY @ BAJARAJLAL CHOUDHURY	
	RSA/ /	MP		950/2024
36	D-RSA/32263/2024	SILVESTER EKKA @ ORAN	DEBASIS TRIPATHY	
	RSA/ /	MP		951/2024
37	D-CMP/35363/2024	SOM KUMAR SABHARWAL	PRATYUSHA NAIDU	
	CMP/ /	MP		962/2024
38	D-CMP/35382/2024	BISWANATH ORAM	PRAMOD KUMAR MISHRA	
	CMP/ /	MP		963/2024
39	D-CMP/34718/2024	RAMESH CHANDRA SATAPATHY	SAMIR KUMAR MISHRA(SR.ADV.)	
	CMP/ /	MP		964/2024
40	D-CMP/33347/2024	MALATI PATRA	AJIT KUMAR TRIPATHY	
	CMP/ /	MP		965/2024
41	D-CMP/35466/2024	NARAYAN MAHAPATRA	LALIT KUMAR MAHARANA	
	CMP/ /	MP		966/2024
42	D-CMP/35490/2024	PADMANAVA SWAIN	PRABHU PRASANNA BEHERA	
	CMP/ /	MP		967/2024
43	D-CMP/35510/2024	DEBENDRA PRASAD PATRO	BIBEKANANDA BHUYAN	
	CMP/ /	MP		968/2024
44	D-CMP/35513/2024	BABULI BARIK	SATYANARAYAN MOHAPATRA	
	CMP/ /	MP		969/2024
45	D-CMP/35518/2024	KAILASH CHANDRA SAHOO	BIBEKANANDA BHUYAN	
	CMP/ /	MP		970/2024
46	D-CMP/35530/2024	RAMACHANDRA BEHERA	PRASANNA KUMAR DASH	
	CMP/ /	MP		971/2024
47	D-BLAPL/14132/2024	HAREKRUSHNA PATI	SARADA PRASAD DASH	
	BLAPL/4816/2024	MP		1035/2024
48	D-BLAPL/5914/2024	RAMA RAULA	SOUBHAGYA KUMAR DASH	
	BLAPL/1966/2024	MP		1036/2024
49	D-BLAPL/7980/2022	ATMA PRAKASH		
	BLAPL/7980/2022	MP		1037/2024
50	D-BLAPL/5140/2024	A. MANOJ DORA		
	BLAPL/1392/2024	MP		1038/2024
51	D-BLAPL/10558/2021	SURYAMANI TRIPATHY		
	BLAPL/10558/2021	MP		1039/2024
52	D-BLAPL/20142/2024	RASHIDA KHATUN	RAJAT KUMAR PANDA	
	BLAPL/6922/2024	MP		1040/2024
53	D-BLAPL/8811/2023	SEIKH SADAM HUSSAIN		
	BLAPL/8811/2023	MP		1041/2024
54	D-BLAPL/19880/2024	BIJAY NAYAK	SANJIB KUMAR BHANJADEO	
	BLAPL/7055/2024	MP		1042/2024
55	D-BLAPL/7318/2024	SURYAKANTA PRADHAN	HRUDANANDA MOHAPATRA	
	BLAPL/3473/2024	MP		1043/2024
56	D-ABLAPL/14753/2021	SUBHALAXMI NAYAK		
	ABLAPL/14753/2021	MP		1588/2024
57	D-ABLAPL/1050/2024	AKSHAYA BEHERA		
	ABLAPL/287/2024	MP		1589/2024

58	D-ABLAPL/19083/2024 ABLAPL/6760/2024	JUGAL KISHORE SAHOO MP		1590/2024
59	D-ABLAPL/19211/2024 ABLAPL/7185/2024	SK. MOHAMMOD AZIMUDDIN MP		1591/2024
60	D-ABLAPL/19561/2024 ABLAPL/7007/2024	SK. SARJU @ SK. SARZU @ SK. SIRAJUDDIN MP		1592/2024
61	D-ABLAPL/20396/2024 ABLAPL/7613/2024	SAMIR KUMAR NAYAK @ SAMIR DALAI MP		1593/2024
62	D-ABLAPL/12059/2024 ABLAPL/5065/2024	SABITRI SAHOO MP	BHABANI SHANKAR DASPARIDA	1594/2024
63	D-ABLAPL/17532/2024 ABLAPL/6137/2024	SOURAV @ SOURABHA PRADHAN MP		1595/2024
64	D-ABLAPL/17969/2024 ABLAPL/6446/2024	MD. RIYAZ UDDIN MP		1596/2024
65	D-ABLAPL/3707/2023 ABLAPL/3707/2023	MD ALFAJ @ CHANDU MP		1597/2024
66	D-ABLAPL/21306/2024 ABLAPL/7999/2024	SHIBA SHANKAR SETHI MP		1598/2024
67	D-ABLAPL/21308/2024 ABLAPL/8002/2024	SANTOSH KUMAR SETHI MP		1599/2024
68	D-ABLAPL/21310/2024 ABLAPL/8110/2024	UPENDRA KUMAR SETHI MP		1600/2024
69	D-ABLAPL/24337/2024 ABLAPL/8895/2024	KALU @ KALI PRASAD MISHRA MP	DEVASHIS PANDA	1601/2024
70	D-ABLAPL/8382/2021 ABLAPL/8382/2021	BASANTA MAHARATHI MP		1602/2024
71	D-ABLAPL/10016/2024 ABLAPL/3570/2024	BIJAYA KUMAR PRADHAN MP		1603/2024
72	D-ABLAPL/1019/2024 ABLAPL/453/2024	MD. ARBAZ MP		1604/2024
73	D-ABLAPL/8429/2024 ABLAPL/3123/2024	AKASH KU GARDIA MP		1605/2024
74	D-ABLAPL/10274/2023 ABLAPL/10274/2023	BHAGYASHREE MOHARANA MP	GOPAL KRISHNA BEHERA	1606/2024
75	D-ABLAPL/18813/2024 ABLAPL/6892/2024	RAKSHAYAK BEHERA @ RAKSHYA BEHERA MP	PRASANTA KUMAR ROUTRAY	1607/2024
76	D-ABLAPL/18817/2024 ABLAPL/6894/2024	RAKSHAYAK BEHERA @ RAKSHYA BEHERA MP	PRASANTA KUMAR ROUTRAY	1608/2024
77	D-ABLAPL/18820/2024 ABLAPL/6903/2024	RAKSHAYAK BEHERA @ RAKSHYA BEHERA MP	PRASANTA KUMAR ROUTRAY	1609/2024
78	D-MACA/35372/2024 MACA/ /	BUTIA SA MP	BIRANCHI NARAYAN RATH	1855/2024
79	D-MACA/29724/2024 MACA/ /	ABINASH DAS MP	DEBASISH PATNAIK	1856/2024
80	D-MACA/29724/2024 MACA/ /	ABINASH DAS MP	DEBASISH PATNAIK	1857/2024
81	D-MACA/35523/2024 MACA/ /	M/S CHOLAMANDALAM MS GENERAL INSURANCE COYTD., BBSR MP	SOMNATH HOYD.	1858/2024
82	D-MACA/210/2019 MACA/210/2019	SUJATA BEHERA MP	HEMANTA KUMAR MOHANTA,MR.AUROVINDA MOHANTY	1859/2024
83	D-MACA/210/2019 MACA/210/2019	SUJATA BEHERA MP	SANJAYA KUMAR PATRI	1860/2024
84	D-CRLA/24614/2024 CRLA/ /	KAILASH GOUDA MP	BIDYALOK MOHAPATRA	2053/2024
85	D-CRLA/24614/2024 CRLA/ /	KAILASH GOUDA MP	BIDYALOK MOHAPATRA	2054/2024
86	D-CRLA/24618/2024 CRLA/ /	DEVA @ MAHADEV SINGH MP	SANTOSH KUMAR MAHANTY	2055/2024
87	D-CRLA/24618/2024 CRLA/ /	DEVA @ MAHADEV SINGH MP	SANTOSH KUMAR MAHANTY	2056/2024
88	D-CRLA/24618/2024 CRLA/ /	DEVA @ MAHADEV SINGH MP	SANTOSH KUMAR MAHANTY	2057/2024
89	D-CRLA/24624/2024	PITAMBAR MOHANTY @MANUA MOHANTY	DEBASIS TRIPATHY	

	CRLA/ /	MP		2058/2024
90	D-CRLA/24624/2024	PITAMBAR MOHANTY @MANUA MOHAND	DEBASIS TRIPATHY	
	CRLA/ /	MP		2059/2024
91	D-CRLA/171/2018	SIBARAM BISWAL	M/S.RAJIB BIHARI MISHRA, BIKRAM CHANDRA GHADEI	
	CRLA/171/2018	MP		2060/2024
92	D-CRLA/511/2022	NILAKANTHA PRADHAN	NEPOLEON SAHANI	
	CRLA/511/2022	MP		2061/2024
93	D-CRLA/24674/2024	CHANDANESWAR NAYAK	AMULYA RATNA PANDA	
	CRLA/ /	MP		2062/2024
94	D-CRLA/24674/2024	CHANDANESWAR NAYAK	AMULYA RATNA PANDA	
	CRLA/ /	MP		2063/2024
95	D-CRLA/832/2022	KUMAR SAUNTA	BIJAYA KUMAR RAGADA	
	CRLA/832/2022	MP		2064/2024
96	D-CRLA/24703/2024	SAKALAMUKHI BALLABHA	ANUPAM RATH	
	CRLA/ /	MP		2065/2024
97	D-CRLA/24712/2024	RAJIBUL SK	SURESH CH DASH	
	CRLA/ /	MP		2066/2024
98	D-CRLA/24712/2024	RAJIBUL SK	SURESH CH DASH	
	CRLA/ /	MP		2067/2024
99	D-CRLA/24715/2024	KANGALI BEHERA	SUBASH CHANDRA ACHARYA	
	CRLA/ /	MP		2068/2024
100	D-CRLA/24715/2024	KANGALI BEHERA	SUBASH CHANDRA ACHARYA	
	CRLA/ /	MP		2069/2024
101	D-CRLA/24729/2024	JHATA KISHORE HATI	DEBASNAN DAS	
	CRLA/ /	MP		2070/2024
102	D-CRLA/24729/2024	JHATA KISHORE HATI	DEBASNAN DAS	
	CRLA/ /	MP		2071/2024
103	D-CRLMC/1266/2023	SATYAJIT SAHOO	SANJAY KUMAR DAS	
	CRLMC/1266/2023	MP		2179/2024
104	D-CRLMC/24658/2024	AVINASH SHARMA	LINGARAJ DASH	
	CRLMC/ /	MP		2180/2024
105	D-CRLMC/24690/2024	PATITAPABAN PRADHAN	ABHAYA KUMAR PARIDA	
	CRLMC/ /	MP		2181/2024
106	D-CRLMC/24722/2024	PATITA @ PATITAPABAN BARIK	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2182/2024
107	D-CRLMC/24723/2024	PATITA @PATITAPABAN BARIK	MANAS KUMAR CHAND	
	CRLMC/ /	MP		2183/2024
108	D-CRLMC/24734/2024	MITRA MOHAPATRA	SAMVIT MOHANTY	
	CRLMC/ /	MP		2184/2024
109	D-WA/35379/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6102/2024
110	D-WA/35379/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6103/2024
111	D-WA/35379/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		6104/2024
112	D-WA/35374/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6105/2024
113	D-WA/35374/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6106/2024
114	D-WA/35374/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6107/2024
115	D-WA/35423/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6108/2024
116	D-WA/35423/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6109/2024
117	D-WA/35423/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6110/2024
118	D-WA/35458/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6111/2024
119	D-WA/35458/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6112/2024
120	D-WA/35458/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		6113/2024

121	D-WA/35491/2024 WA/ /	BHABANI PRASAD MAJHI MP	SAIBRATA RATH	6114/2024
122	D-WA/35528/2024 WA/ /	BRAJA KISHORE SWAIN MP	GYANENDRA KUMAR TRIPATHY	6115/2024
123	D-WP(C)/21389/2018 WP(C)/21389/2018	DOLAGOBINDA PANDA MP		10804/2024
124	D-WP(C)/35297/2024 WP(C)/ /	PARAMESWAR MOHANTA MP	BANSHIDHAR SATAPATHY	10805/2024
125	D-WP(C)/35298/2024 WP(C)/ /	PRADEEP KUMAR BHUYAN MP	BANSHIDHAR SATAPATHY	10806/2024
126	D-WP(C)/35299/2024 WP(C)/ /	PITAMBAR BEHERA MP	BANSHIDHAR SATAPATHY	10807/2024
127	D-WP(C)/24454/2024 WP(C)/13929/2024	NIRANJAN KUMAR MP		10808/2024
128	D-WP(C)/33973/2022 WP(C)/33973/2022	SURENDRA BHOI MP	RAJENDRA KUMAR PRADHAN	10809/2024
129	D-WP(C)/33973/2022 WP(C)/33973/2022	SURENDRA BHOI MP	RAJENDRA KUMAR PRADHAN	10810/2024
130	D-WP(C)/35305/2024 WP(C)/19991/2024	DR.BHAKTI BHUSAN PATI MP	ADHIRAJ MOHANTY	10811/2024
131	D-WP(C)/4555/2012 WP(C)/4555/2012	GOPAKRUSHNA PATTNAIK MP	M/S.D.ROUTRAY	10812/2024
132	D-WP(C)/4555/2012 WP(C)/4555/2012	GOPAKRUSHNA PATTNAIK MP	M/S.D.ROUTRAY	10813/2024
133	D-WP(C)/32247/2024 WP(C)/17942/2024	SOCIETY FOR ENVIRONMENTAL PROMOTION AND MP	SOMNATH MISHRA RESOURCE DEVELOPMENT (SEPHRD), BHADRAK	10814/2024
134	D-WP(C)/32247/2024 WP(C)/17942/2024	SOCIETY FOR ENVIRONMENTAL PROMOTION AND MP	SOMNATH MISHRA RESOURCE DEVELOPMENT (SEPHRD), BHADRAK	10815/2024
135	D-WP(C)/35319/2024 WP(C)/ /	PARTHASARATHI PAHI MP	SOUMIK SPANDAN TRIPATHY	10816/2024
136	D-WP(C)/35322/2024 WP(C)/ /	M/S. TARINI PRASAD MOHANTY, KEONJHAR MP	SOUMIK SPANDAN TRIPATHY	10817/2024
137	D-WP(C)/19542/2024 WP(C)/11113/2024	LAXMIPRIYA SWAIN MP		10818/2024
138	D-WP(C)/7268/2023 WP(C)/7268/2023	PALAU PRADHAN MP		10819/2024
139	D-WP(C)/20038/2024 WP(C)/11276/2024	SOUDAMINI DASH MP		10820/2024
140	D-WP(C)/35328/2024 WP(C)/20020/2024	SAUMYAKANTA MOHANTY MP	SUSANTA KUMAR TRIPATHY	10821/2024
141	D-WP(C)/35333/2024 WP(C)/ /	M/S.LAKSHMI BALAJI OILS PVT. LTD MP	SAILABALA JENA	10822/2024
142	D-WP(C)/35334/2024 WP(C)/ /	M/S. SHREE SHYAMJEE CONSTRUCTION PRIVATE LIMITED MP	PRABODH CHANDRA NAYAK	10823/2024
143	D-WP(C)/35343/2024 WP(C)/ /	SAKUNTALA SAHOO MP	BISWARANJAN DALAI	10824/2024
144	D-WP(C)/35344/2024 WP(C)/19972/2024	SIBANEE SATAPATHY MP	SATYABRATA MOHANTY	10825/2024
145	D-WP(C)/568/2016 WP(C)/568/2016	SUNIL KU.SETH MP	M/S.DEEPALI MAHAPATRA	10826/2024
146	D-WP(C)/17144/2024 WP(C)/10206/2024	JAGANNATH PRATIHARI MP	DWARIKA PRASAD MOHANTY	10827/2024
147	D-WP(C)/28050/2022 WP(C)/28050/2022	JYOSTNA RANI GOUDA MP	GOUTAM KUMAR ROUTRAY	10828/2024
148	D-WP(C)/35361/2024 WP(C)/ /	MOHAN TANDIA MP	JAGABANDHU SAHU	10829/2024
149	D-WP(C)/35367/2024 WP(C)/ /	LAXMI NARAYAN SELF HELP GROUP, BHADRAK MP	ANAND KISH KUMAR SWAIN	10830/2024
150	D-WP(C)/35370/2024 WP(C)/ /	DEBADATTA NAYAK MP	ACHYUTANANDA PATTANAIAK	10831/2024
151	D-WP(C)/12772/2024 WP(C)/8069/2024	AJAY KUMAR PRADHAN MP		10832/2024
152	D-WP(C)/35381/2024	ANITA DEY	UMA CHARAN MISHRA	

	WP(C)/ /	MP		10833/2024
153	D-WP(C)/35383/2024	S.BINAYALAXMI MALIK	KRUSHNA CHANDRA DASH	
	WP(C)/ /	MP		10834/2024
154	D-WP(C)/35386/2024	MUGUNI MANI SINGH	PITAMBAR PANDA	
	WP(C)/ /	MP		10835/2024
155	D-WP(C)/35388/2024	DILLIP KUMAR SINGH	PITAMBAR PANDA	
	WP(C)/ /	MP		10836/2024
156	D-WP(C)/35389/2024	RAMESH CHANDRA SING	PITAMBAR PANDA	
	WP(C)/ /	MP		10837/2024
157	D-WP(C)/35390/2024	HEMANTA MURMU	PRASANNA KUMAR ROUTRAY	
	WP(C)/ /	MP		10838/2024
158	D-WP(C)/35391/2024	PANDU CHARAN SING	PITAMBAR PANDA	
	WP(C)/ /	MP		10839/2024
159	D-WP(C)/35393/2024	KRUSHNA CHANDRA PRUSTY	MANOJ KUMAR PANDA	
	WP(C)/ /	MP		10840/2024
160	D-WP(C)/15326/2023	LOKANATH NAIK	ULLASH CHANDRA MOHANTY	
	WP(C)/15326/2023	MP		10841/2024
161	D-WP(C)/35392/2024	M/S SHREE SHYAMJEE CONSTRUCTION	PRAKASH SUGUNDA NAYAK	
	WP(C)/ /	MP		10842/2024
162	D-WP(C)/35397/2024	BHARAT KUMAR LENKA	PRAKASH RANJAN BARIK	
	WP(C)/ /	MP		10843/2024
163	D-WP(C)/35406/2024	UMESH KUMAR MOHANTY	SUDARSHAN NANDA	
	WP(C)/ /	MP		10844/2024
164	D-WP(C)/35419/2024	BIMAL KISHORE SAHU	PRATIK DASH	
	WP(C)/ /	MP		10845/2024
165	D-WP(C)/10080/2019	JHADESWAR MAHADEV BIJE SRIKANTH	MURD.P.MOHANTY	
	WP(C)/10080/2019	MP		10846/2024
166	D-WP(C)/10080/2019	JHADESWAR MAHADEV BIJE SRIKANTH	MURD.P.MOHANTY	
	WP(C)/10080/2019	MP		10847/2024
167	D-WP(C)/35428/2024	NAMITA BEHERA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10848/2024
168	D-WP(C)/35430/2024	ROOTS CORPORATION LTD, MUMBAI	SOUMYA MISHRA	
	WP(C)/19998/2024	MP		10849/2024
169	D-WP(C)/35432/2024	NAYANAMANI PUSTI	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10850/2024
170	D-WP(C)/35434/2024	JAYANTI ROUT	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10851/2024
171	D-WP(C)/35437/2024	DR.SRUSTIDHAR ROUT	SAMEER KUMAR DAS	
	WP(C)/ /	MP		10852/2024
172	D-WP(C)/35440/2024	NIRAJA NALINI MOHAPATRA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10853/2024
173	D-WP(C)/35442/2024	ANIL KUMAR LENKA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10854/2024
174	D-WP(C)/29232/2024	UDHABA BEHERA	PRASANNA KUMAR SAHOO	
	WP(C)/16726/2024	MP		10855/2024
175	D-WP(C)/35447/2024	SABITA BEHERA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10856/2024
176	D-WP(C)/28177/2024	SUBHENDU BHUYAN	SUKANTA KUMAR DALAI	
	WP(C)/15877/2024	MP		10857/2024
177	D-WP(C)/35453/2024	MINATI BEHERA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10858/2024
178	D-WP(C)/35454/2024	SUSMITA DAS	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10859/2024
179	D-WP(C)/35455/2024	ANUPAMA BARIK	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		10860/2024
180	D-WP(C)/35456/2024	SWARNALATA SAHOO	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10861/2024
181	D-WP(C)/11282/2024	RABINDRANATH SENAPATI		
	WP(C)/7155/2024	MP		10862/2024
182	D-WP(C)/35462/2024	BANALATA NAYAK	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10863/2024
183	D-WP(C)/35426/2024	UNION OF INDIA, NEW DELHI	KAILASH CHANDRA KAR	
	WP(C)/ /	MP		10864/2024

184	D-WP(C)/35464/2024 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	10865/2024
185	D-WP(C)/15207/2024 WP(C)/10430/2024	PRAKASH CHANDRA BISHI MP	MAHENDRA KUMAR SAHOO	10866/2024
186	D-WP(C)/35465/2024 WP(C)/ /	ANITA DEY MP	UMA CHARAN MISHRA	10867/2024
187	D-WP(C)/35467/2024 WP(C)/ /	NORTH ORISSA CHAMBER OF COMMERCE AND INDUSTRY MP	SANDIPAN MOHANTY	10868/2024
188	D-WP(C)/35469/2024 WP(C)/ /	PRADEEP RANJAN DASH MP	SUBASH CHANDRA PUSPALAKA	10869/2024
189	D-WP(C)/35433/2024 WP(C)/ /	ABHISEK DAS MP	TRILOCHAN DASH	10870/2024
190	D-WP(C)/35473/2024 WP(C)/ /	SANJAYA KUMAR BEHERA MP	SUBASH CHANDRA PUSPALAKA	10871/2024
191	D-WP(C)/14705/2024 WP(C)/8410/2024	TRUPTIMANAS KAP MP	RAJJEET ROY	10872/2024
192	D-WP(C)/35475/2024 WP(C)/ /	KALINGA KESHARI BEHERA MP	SUBASH CHANDRA PUSPALAKA	10873/2024
193	D-WP(C)/35477/2024 WP(C)/ /	SOUMYA MISHRA MP	SURYAKANTA DASH	10874/2024
194	D-WP(C)/28886/2024 WP(C)/16423/2024	ACHARYA HARIHAR SCHOOL OF NURSING MP	PABHU KUMAR	10875/2024
195	D-WP(C)/35483/2024 WP(C)/ /	GHAZALA SALIM MP	BIGYAN KUMAR SHARMA	10876/2024
196	D-WP(C)/28886/2024 WP(C)/16423/2024	ACHARYA HARIHAR SCHOOL OF NURSING MP	PABHU KUMAR	10877/2024
197	D-WP(C)/35484/2024 WP(C)/ /	NIMAIN CHARAN RAJ MP	PRABHU PADARBINDA PARIDA	10878/2024
198	D-WP(C)/35496/2024 WP(C)/ /	BISWABHUSAN CHHOTRAY MP	TAPAS KUMAR ACHARYA	10879/2024
199	D-WP(C)/35504/2024 WP(C)/ /	HARI SHANKAR SABAT MP	DEBARAJ MOHANTY	10880/2024
200	D-WP(C)/35505/2024 WP(C)/ /	JYOTIRANJAN SETHI MP	SHASHI BHUSAN JENA	10881/2024
201	D-WP(C)/14873/2015 WP(C)/14873/2015	PILONA MOHANTY MP		10882/2024
202	D-WP(C)/35517/2024 WP(C)/ /	SRIRAM INSTITUTE OF MEDICAL SCIENCES MP	PARASURAM KRISH (SIMSR), KENDRAPARA	10883/2024
203	D-WP(C)/35522/2024 WP(C)/ /	MANOJ KUMAR MALLICK MP	DR. JITENDRA KUMAR LENKA	10884/2024
204	D-WP(C)/35512/2024 WP(C)/ /	GANESH CHANDRA MOHANTY MP	JYOTI RANJAN DEO	10885/2024
205	D-WP(C)/35532/2024 WP(C)/ /	BANALATA BEHERA MP	SUKANTA KUMAR NAYAK	10886/2024
206	D-WP(C)/34806/2023 WP(C)/34806/2023	BISWANATH TARAI MP		10887/2024
207	D-WP(C)/18465/2022 WP(C)/18465/2022	MRUTYURANJAN PATRA MP		10888/2024
208	D-WP(C)/27035/2022 WP(C)/27035/2022	IUSF ALLI KHAN MP		10889/2024
209	D-WP(C)/29065/2020 WP(C)/29065/2020	DIBAKAR MOHANTA MP		10890/2024
210	D-WP(C)/13976/2024 WP(C)/7520/2024	M/S. BALASORE ALLOYS LTD, BALASORE MP	HARIPAD MOHANTY	10891/2024